GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:1709 ANSWERED ON:08.03.2010 FUNDS FOR WELFARE OF SCs Chauhan Shri Dara Singh

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government allocates funds for the welfare of Scheduled Castes (SCs) in proportion to their population;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the year-wise and State-wise details of the funds allotted for the said purpose during the last three year till date?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (D. NAPOLEON)

(a) to (d) As per guidelines for formulation, implementation and monitoring of Scheduled Castes Sub Plan (earlier known as Special Component Plan), issued by the Planning Commission, in October, 2005, State Governments/UT Administrations are required to earmark funds for Scheduled Caste Sub Plan (SCSP) from total State Plan outlay at least in proportion of SC population to the total population of the State/UT.

The Statement indicating year-wise and State-wise details of the funds allocated under SCSP during the last three years till date is enclosed herewith.